

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
RAJESH ESTATES AND NIRMAN PRIVATE LIMITED
REAL ESTATE DEVELOPER AT THANE AND MUMBAI, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Rajesh Estates and Nirman Private Limited CIN: U28991MH1996PTC099089 PAN: AAACR7599A
2.	Address of the registered office	139, Nagindas Master Road, 2nd Floor, Seksaria Chambers, Fort, Mumbai - 400 023. Corporate Office: R B House, Off Andheri Kurla Road, MIDC Cross Road B, J B Nagar Junction, Andheri (E), Mumbai - 400 059.
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	Mumbai and Thane in Maharashtra. The Company has two partially completed real estate projects one in Thane and one in Bhandup. It has a few other assets/ projects in Mumbai. Further details can be sought from the RP by sending an email on cirp.renpl@gmail.com and divyeshdesai@singhico.com
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	On the date of CIRP Commencement - 32 From April 1, 2023 - Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The details can be sought from the RP by sending an email on cirp.renpl@gmail.com and divyeshdesai@singhico.com List of Claims available at https://ibbi.gov.in/en/claims/front-claim-details/15582
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed invitation for expression of interest which shall include the eligibility for resolution applicants under section 25(2)(h) of the Code can be sought from the RP by sending an email on cirp.renpl@gmail.com and divyeshdesai@singhico.com
10.	Last date for receipt of expression of interest	March 29, 2024
11.	Date of issue of provisional list of prospective resolution applicants	April 08, 2024
12.	Last date for submission of objections to provisional list	April 13, 2024
13.	Date of issue of final list of prospective resolution applicants	April 23, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	April 28, 2024
15.	Last date for submission of resolution plans	May 28, 2024
16.	Process email id to submit Expression of Interest	cirp.renpl@gmail.com

Note : 1. Committee of Creditors (CoC) of Rajesh Estates and Nirman Private Limited (RENPL) has decided to re-issue Form G, in 5th CoC meeting to allow submission of EOI for Prospective Resolution Applicants (PRAs) for submission of EOI for each Real Estate Project or group of Projects of RENPL in compliance with amendment dated February 15, 2024 to CIRP Regulations. CoC has also decided that EOIs received from PRAs, in response to Form G issued on January 23, 2024 and forming part of provisional list of PRAs need not submit EOI and they will be automatically considered as part of provisional list of PRAs issued in response to this Form G.

Note : 2. The above mentioned timelines are subject to the approval of an application filed for exclusion of 245 days with Hon'ble National Company Law Tribunal and extension application to be filled by the resolution professional after taking CoC approval.

Date: March 14, 2024
Place: Mumbai

Sd/- *Divyesh N. Desai*
For **Rajesh Estates and Nirman Private Limited**
Divyesh Desai
Resolution Professional
Reg. No.: IBBI/IPA-001/IP-P00169/2017-2018/10338
Registered Address:
B2 - 402, Marathon Innova, 4th Floor,
Off Ganpatrao Kadam Marg,
Lower Parel, Mumbai City,
Maharashtra - 400 013.

